



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
40	WA/167/2018 CAVT. NO.0499/2018 AT 10:15 AM	THE STATE OF ASSAM AND 3 ORS Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 14 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
	WITH			
41	WA/165/2018 CAVT. NO. 0499/2018	SRI RAKESH AGARWALA Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 17 ORS	MR. B GOGOI MR. B CHOUDHURY MR. T CHAKRABORTY MR P NAYAK	MR D CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
	WITH			
42	WA/166/2018	SMTI MANJULA SAIKIA BHUYAN Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 16 ORS	MR D DAS MR. R SARMAH MR. R SENSUA MR. I DAS	GA, ASSAM MR. T CHAKRABORTY MR. D CHOUDHURY ASSTT.S.G.I. SC, PERSONAL DEPT. FOR CAVEATOR
	WITH			
43	WA/129/2021	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	WITH			
	I.A.(Civil)/929/2021 in WA/129/2021	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	WITH			
44	WA/125/2021	RAJA SARMA @ RAJA SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
	WITH			
45	WA/127/2021	JULEE SINHA @ JULEE SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
	WITH			
46	WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH

	WITH I.A.(Civil)/928/2021 in WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
47	WITH WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/956/2021 in WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
48	WITH WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/958/2021 in WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH
49	WITH WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1002/2021 in WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
50	WITH WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1008/2021 in WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
51	WITH WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1012/2021 in WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
		- FOR ORDERS -		
52	WP(C)/547/2024 B/O	M/S NORTH EAST GLASS INDUSTRIES AND ANR Versus THE UNION OF INDIA AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	MRS. R DEVI MR. M SHARMA(R-3) MS. S YASMIN (R-3) DY.S.G.I.
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
53	WA/141/2024 B/O	MS DHARNAD BRAHMAPUTRA FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM SC, FISHERY
	WITH I.A.(Civil)/1301/2024 in WA/141/2024	MS DHARNAD BRAHMAPUTRA FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM SC, FISHERY

HEARING

54 [WA/35/2024](#)
CAVT. NO.01122/024,
PART-HEARD, FIXED, AT 10:15 AM

DR. DIBYAJYOTI MAHANTA
Versus
KRISHNA KANTA HANDIQUI STATE OPEN
UNIVERSITY AND 2 ORS.

MR K K MAHANTA (Sr.
Advocate)
MS N BEGUM
MR S GAUTAM
M R Sharma

SC, HIGHER EDU
MR. K N CHOUDHURY (R-
1,2)
MR. R M DEKA (R-1,2)
MR. D J DAS (R-1,2)
MR. V A CHOWDHURY
(FOR CAVEATOR)
MS N MAHANTA (R-1,2)
N GAUTAM (R-1,2)
SC, KKHSOU
MS SABINA AHMED (R-1,2)

WITH
[I.A.\(Civil\)/279/2024](#)
in [WA/35/2024](#)

DR. DIBYAJYOTI MAHANTA
Versus
KRISHNA KANTA HANDIQUI STATE OPEN
UNIVERSITY AND 2 ORS.

MR K K MAHANTA (Sr.
Advocate)
MS N BEGUM
MR S GAUTAM
M R Sharma

SC, HIGHER EDU
MR. V A CHOWDHURY
(FOR CAVEATOR)
SC, KKHSOU

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

-

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
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10)	MR. D SAIKIA	30-04-2024	To	04-05-2024
11)	MR. M RAHMAN	30-04-2024	To	24-05-2024
12)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
13)	MS. D SAIKIA	01-05-2024	To	10-05-2024
14)	MR B PATHAK	03-05-2024	To	25-05-2024
15)	MR S DASGUPTA	06-05-2024	To	30-08-2024
16)	MR A KALITA	06-05-2024	To	06-05-2024
17)	MR D K DAS	20-05-2024	To	10-06-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
47 WP(C)/2290/2024 FIXED	GITARTHA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, PWD

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

6	W.P.(CrI.)/32/2023 B/O	JYOTSNA BEGAM Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	GA, ASSAM MR. KAMAL KRISHNA PARASAR,CGC (r-1) DY.S.G.I.
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
18	WP(C)/3233/2016 FIXED	MANGALDOI MAS BYABASAYEE SANTHA and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR.B GOGOI MR.M HOSSAIN MR.P NAYAK MS.F INTAZ MR.K U AHMED MR.SK S N MOHAMMAD	GA, ASSAM MR.S B SARMA(SC, M.M.B)
19	WITH WP(C)/2432/2017	JAGADISH RAJBONGSHI and 3 ORS. Versus THE STATE OF ASSAM and 22 ORS.	MR. K K DUTTA MR.B GOGOI MR.P NAYAK	MR.T J MAHANTA Sr.Adv.R- 2and3 GA, ASSAM MS.P BHATTACHARYA(R- 2&3) MR.A BARUA(R- 2&3)
20	WP(C)/8007/2022 FIXED	M/S ASSAM ELECTRIC STORE Versus THE STATE OF ASSAM AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PWD

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING TO
THE PRINCIPAL SEAT WILL BE DELIVERED BY HONOURABLE
MR. JUSTICE M.K. KALITA, SITTING SINGLY, AT THE
AIZAWL BENCH THROUGH REMOTE VIDEO CONFERENCING
AT 10:15 AM.**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 15]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 Crl.A./229/2018	SRI PUNYA MAZUMDAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR I U CHOUDHURY MR. A AHMED MR. B MANDAL	MR. M MAHANTA MR. P K MUNIR PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V

ITEM NO. 11 IN THE DAILY LIST HAS BEEN WRONGLY LISTED BEFORE THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
49	WP(C)/173/2024 B/O	PANKAJ KUMAR NATH AND 15 ORS Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. A CHAMUAH MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	GA, ASSAM MR. S S ROY (r-5) DY.S.G.I. SC, I O C
	WITH I.A.(Civil)/255/2024 in WP(C)/173/2024	PANKAJ KUMAR NATH AND 15 ORS Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS (B)	MR. A CHAMUAH MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	SC, I O C
MOTION				
50	WP(C)/2282/2024 FIXED	DON BOSCO SOCIETY, AZARA Versus THE STATE OF ASSAM AND 3 ORS	MR U DAS MR. S SAIKIA	GA, ASSAM SC, REVENUE
51	WP(C)/2308/2024 FIXED	NAZMA KHATUN Versus THE STATE OF ASSAM AND 2 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
52	WP(C)/2346/2024 B/O	MUKUL BORAH Versus UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
53	WP(C)/2348/2024 B/O	M/S N K CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
54	WP(C)/2351/2024 B/O	MD. SHAMS UDDIN AHMED Versus UNION OF INDIA AND 4 ORS	MR. I A TALUKDAR MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
ORDERS				
55	I.A.(Civil)/1134/2024 FIXED in Arb.P./13/2024 WITH Arb.P./13/2024	GAUTAM DAS Versus SMT. BANDANA DAS AND 2 ORS.	MR. A DHANUKA	
		GAUTAM DAS Versus SMT. BANDANA DAS AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	MR. DITUL DAS (r-1) MR K K SAHA (r-1)

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TOP OF THE LIST

52	WP(C)/64/2015 FIXED	BIJOY KR. DAS and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	MR.H R A CHOUDHURY(R-5&6) MR. U K NAIR (r-5) MS.E YASMIN(R-5&6) MS S DAS (r-5) SC, TRANSPORT SC, WPT AND BC (R-7) SC, IWT
	WITH I.A.(Civil)/1966/2023 in WP(C)/64/2015	BIJOY KR. DAS and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS		SC, TRANSPORT

ORDERS

53	WP(C)/4410/2021 FIXED	SHOFIKUR RAHMAN @ SHOFIQR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM	GA, ASSAM SC, REVENUE
54	WP(C)/5459/2022 FIXED	ABDUL MANNAN CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. S Ali MR K DAS	
55	I.A.(Civil)/1155/2024 FIXED in WP(C)/1571/2022 WITH WP(C)/1571/2022	ON THE DEATH OF KHAGEN SARMA Versus THE UNION OF INDIA AND 6 ORS KHAGEN SARMA Versus THE UNION OF INDIA AND 6 ORS	MS. P GARGO MR. A KHANIKAR	SC, IRRIGATION DY.S.G.I. SC, A G V B MR. A GANGULY (r-2 to 7) MR. A DHANUKA (r-2 to 7) ASSTT.S.G.I. SC, A G V B

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. D SAIKIA	30-04-2024	To	04-05-2024
11)	MR. M RAHMAN	30-04-2024	To	24-05-2024
12)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
13)	MS. D SAIKIA	01-05-2024	To	10-05-2024
14)	MR B PATHAK	03-05-2024	To	25-05-2024
15)	MR S DASGUPTA	06-05-2024	To	30-08-2024
16)	MR A KALITA	06-05-2024	To	06-05-2024
17)	MR D K DAS	20-05-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AT 10:15 AM AND WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
20	W.P.(CrI.)/11/2024 FIXED	ASHOK AGARWALLA Versus M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED AND 5 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	GA, ASSAM
ORDERS				
21	I.A.(CrI.)/376/2024 WITH LCR 2 FILES, FIXED in CrI.Pet./677/2022 WITH CrI.Pet./677/2022	MAHENDRA DAIMARI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MS. J BARMAN MR B DEORI	PP, ASSAM
		MAHENDRA DAIMARI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N BARMAN MS. J BARMAN T TIMUNGPI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
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12)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
13)	MS. D SAIKIA	01-05-2024	To	10-05-2024
14)	MR B PATHAK	03-05-2024	To	25-05-2024
15)	MR S DASGUPTA	06-05-2024	To	30-08-2024
16)	MR A KALITA	06-05-2024	To	06-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	WP(C)/2255/2024 FIXED	KANMAI DIHIMGIA BURAGOHAIN @ KANMAI BURAGOHAIN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, AG
ADMISSION				
50	WP(C)/7213/2017 FIXED	BONIL JOHORI Versus THE STATE OF ASSAM and 5 ORS	MR.J U N M LASKAR MR.A M BARBHUIYA MS. A AHMED	GA, ASSAM MR P NAYAK SC, N C HILLS
51	WP(C)/9536/2019 WA 536/2002 WP(C) 1717/1999 (BOTH D/O), FIXED	KHURSHED HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.
52	WP(C)/4716/2020 FIXED	HEMANTA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, AG MR. R K TALUKDAR (R-3) SC, HANDLOOM AND TEXTILE MS. S. KEMPRAI, SC, K A A C SC, FINANCE
53	WP(C)/1727/2024 B/O	SABIHA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR J C BORAH	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
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17)	MR D K DAS	20-05-2024	To	10-06-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

43	I.A.(Civil)/1275/2024 (CONNECTED WITH ITEM NO. 30 IN THE DAILY CAUSE LIST) in CRP(IO)/322/2023	KIRAN CHANDRA CHOUDHURY AND 2 ORS Versus JYOTISH CHANDRA CHUDHURY AND ANR. A	MR. SAILENDRA DEKA MR JITENDRA DAS
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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
49	CRL.A(J)/104/2019 4 Y 11 M 15 D : (AT 10:15 AM)	UTTAM SUTRADHAR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA, LEGAL AID COUNSEL	PP, ASSAM
MOTION				
50	Crl.Rev.P./169/2024 B/O	KUNTIL BHUYAN Versus DR. BIBHUTI BHUSAN BORTHAKUR AND 5 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY J DAS	PP, ASSAM
BAIL HEARING (BA)				
51	Bail Appln./580/2024 WITH OFFICE NOTE, FIXED	SAMIR KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
52	Bail Appln./1270/2024 WITH ADMIN. ORDER OF HON'BLE THE CHIEF JUSTICE, FIXED	REETAM SINGH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. H. BURAGOHAJIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	PP, ASSAM
ORDERS				
53	Crl.Pet./49/2024 WITH LCR 1 FILE AND CASE DIARY, B/O	ELIAS KHAN Versus THE STATE OF ASSAM AND ANR	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
54	I.A.(Crl.)/409/2024 B/O in AB/1090/2024 WITH AB/1090/2024	ALOM CHAND Versus THE STATE OF ASSAM AND ANR ALOM CHAND Versus THE STATE OF ASSAM AND ANR.	MR. A K AZAD MR M HUSSAIN MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
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17)	MR D K DAS	20-05-2024	To	10-06-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
54	Bail Appln./1291/2024 B/O	MD. SAHADAT ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
MOTION				
55	Crl.Rev.P./161/2024 PART-HEARD, FIXED	ABHIJIT SAIKIA Versus THE STATE OF ASSAM	MS N SAIKIA	PP, ASSAM
WITH				
56	Crl.Pet./32/2024	ABHIJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	MR. P J BARMAN(R-4) MR W R MEDHI(R-4) MR P TALUKDAR(R-4) PP, ASSAM
57	Crl.Rev.P./170/2024 B/O	ANANDA NATH @ ANANDA DEBNATH Versus THE STATE OF ASSAM AND ANR	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
58	Crl.Pet./519/2024 B/O	ABHINAV AGARWAL AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR G CHOUDHURY MS M N KONYAK MR ARINDAM BARUAH	PP, ASSAM
59	AB/1148/2024 B/O	NIRANJAN DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM
60	AB/1151/2024 B/O	AMJAD ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MS G.PURI MR. A DEB MR S RAHMAN	PP, ASSAM
QUASHMENT				
61	Crl.Pet./473/2024 FIXED	ANANTA BARMAN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
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17)	MR D K DAS	20-05-2024	To	10-06-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
51 Crl.Rev.P./452/2017	DEBESH GOSWAMI Versus THE STATE OF ASSAM and ANR.	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	MR. A K DAS (R2) MR. M J GOGOI (R2) PP, ASSAM
52 CRL.A(J)/13/2022	SMT. PATAI RABIDAS Versus THE STATE OF ASSAM	MS. S KHATANIAR(AMICUS CURIAE)	PP, ASSAM
53 Crl.Pet./412/2023	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A BHATTACHARYA MS. K MALAKAR MR S DAS MR. S A HUSSAIN MR. A BHATTACHARJEE G BORO R BARMAN	PP, ASSAM
54 WITH Crl.Pet./167/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR S DAS	PP, ASSAM
ORDERS			
55 I.A.(Civil)/886/2024 WITH LCR, FIXED in MACApp./871/2022	LUKUMANI DEKA @ LUKUMANI MAJUMDAR DEKA AND 5 ORS. Versus SBI GENERAL INSURANCE COMPANY LTD. AND 2 ORS	MR. A BHATTACHARYYA	MR. R GOSWAMI
WITH MACApp./871/2022	SBI GENERAL INSURANCE COMPANY LTD. Versus LUKUMANI DEKA @ LUKUMANI MAJUMDAR DEKA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S SAHU (r-4) MR. A BHATTACHARYYA (R-3) MS A ROY (r-4)
WITH I.A.(Civil)/3821/2022 in MACApp./871/2022	SBI GENERAL INSURANCE COMPANY LTD. Versus LUKUMANI DEKA @ LUKUMANI MAJUMDAR DEKA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
54	WP(C)/2662/2023 PART-HEARD, FIXED	M/S NEW AGE PETCOKE PVT LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (R-1,2 AND 3) MR N KALITA(R-1,2 AND 3)
	WITH I.A.(Civil)/2394/2023 in WP(C)/2662/2023	M/S NEW AGE PETCOKE PVT LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR N KALITA SC, NRL
55	WITH WP(C)/2273/2023	BRAHMAPUTRA CARBON LIMITED Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR. K N CHOUDHURY MS. M DEVI MR. M DAS MR. A DAS	MR A KALITA (R-1,2,3) MR N KALITA SC, NRL
56	WITH WP(C)/2699/2023	M/S UPPER ASSAM PETROCOKE PVT. LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (R-1,2 AND 3) MR N KALITA (R-1,2 AND 3)
	WITH I.A.(Civil)/2382/2023 in WP(C)/2699/2023	M/S UPPER ASSAM PETROCOKE PVT. LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, NRL
57	WITH WP(C)/2702/2023	M/S INDIA CARBON LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (1,2 AND 3) MR N KALITA (1,2 AND 3)
	WITH I.A.(Civil)/2419/2023 in WP(C)/2702/2023	M/S INDIA CARBON LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, NRL
58	WITH WP(C)/2919/2023	M/S GUWAHATI CARBON LIMITED Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR. K N CHOUDHURY MS. M DEVI MR. M DAS MR. A DAS	MR A KALITA (1,2 AND 3) MR N KALITA(1,2 AND 3) SC, NRL

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LEAVE NOTE OF ADVOCATES FOR 03/05/2024

-

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. D SAIKIA	30-04-2024	To	04-05-2024
11)	MR. M RAHMAN	30-04-2024	To	24-05-2024
12)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
13)	MS. D SAIKIA	01-05-2024	To	10-05-2024
14)	MR B PATHAK	03-05-2024	To	25-05-2024
15)	MR S DASGUPTA	06-05-2024	To	30-08-2024
16)	MR A KALITA	06-05-2024	To	06-05-2024
17)	MR D K DAS	20-05-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	WP(C)/2316/2024 B/O	DR. NISHA TOTEJA Versus UNION OF INDIA AND 7 ORS	MR. S P SHARMA MS U SHARMA K AHMED	DY.S.G.I.
ADMISSION				
57	WP(C)/1990/2021 B/O	MAMTAJ BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIR	SC, ELEM. EDU SC, SSA

LEAVE NOTE OF ADVOCATES FOR 03/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. D SAIKIA	30-04-2024	To	04-05-2024
11)	MR. M RAHMAN	30-04-2024	To	24-05-2024
12)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
13)	MS. D SAIKIA	01-05-2024	To	10-05-2024
14)	MR B PATHAK	03-05-2024	To	25-05-2024
15)	MR S DASGUPTA	06-05-2024	To	30-08-2024
16)	MR A KALITA	06-05-2024	To	06-05-2024
17)	MR D K DAS	20-05-2024	To	10-06-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR FRIDAY, THE 3RD DAY OF MAY, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 22]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 P.M.]**

JUDGMENT

1	CRL.REV.P. 3/2023	AHMED ALI AYUBI VERSUS THE STATE OF AP AND 3 ORS.	D HUSSAIN I H LASKAR	KHODA TAMA J TSERING HINTI JERAM VIJAY JAMOH SUMIT CHHETRI HABUNG AAPE PP OF AP G SAIKIA PADUNG A GOGOI G KAMDUK T LAMPUNG
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WITH

I.A.(CRL.) 28/2023 IN CRL.REV.P. 3/2023	LIKHA YAPI VERSUS AHMED ALI AYUBI	KHODA TAMA	D HUSSAIN PP OF AP
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